

**Encroachments in Cantonment  
Areas**

4135. SHRI TARA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether forestry and green belts within the limits of Jalandhar, Kanpur, Meerut and Lucknow Cantonments have been adversely affected due to large scale felling of trees and encroachments on the public parks and buildings thereof;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise in view of reply to (a) above.

[*Translation*]

**Voters list in Maharashtra**

4136. SHRI DATTA MEGHE: Will the PRIME MINISTER be pleased to state:

(a) whether the Voters List in Maharashtra has been finalised;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Doesn't arise.

(c) and (d). In accordance with the directions of Election Commission of India the electoral rolls of all assembly constituencies in the State of Maharashtra are being intensively revised with 1st January, 1995 as the qualifying date. House-to-House enumeration has begun on 15.7.1994 and final publication of electoral rolls is scheduled for 4.1.1995.

[*English*]

**Allotment of Government Quarters  
on ad-hoc basis**

4137. DR. ASIM BALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government quarters allotted out of turn/on ad-hoc basis since July, 1991, till date, category-wise; and

(b) the number of such allottees other than government servants?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The